

NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

Faridkot House  
Copernicus Marg  
New Delhi – 110001

No. :-NGT (PB)/3/2014/JUDICIAL/237

Dated: - 01.06.2020

**OFFICE ORDER**

In exercise of power conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 framed under NGT Act, 2010, the Office Order No. NGT(PB)/03/2014/JUDICIAL-I/203 dated 18.03.2020 with respect to posting and transfer of Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member to NGT, Western Zonal Bench, Pune stands deferred and his posting continues at NGT, Principal Bench, Delhi, till further orders.

  
Chairperson  
National Green Tribunal

To:

1. PPS to Hon'ble Chairperson, NGT
2. PA to all Hon'ble Judicial Members and Expert Members, NGT
3. Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member, NGT
4. PA to Registrar General, NGT (PB)
5. Ld. Registrars, NGT (all zonal benches) with a request to bring the circular to the notice of all concerned
6. Ld. Deputy Registrars and Ld. Assistant Registrars (all benches)
7. Ld. Secretary, Ministry of Environment, Forest and Climate Change
8. Ld. President / Ld. Vice President / Ld. Secretary, NGT Bar Association
9. Notice Board, NGT
10. Website of NGT
11. Guard File